

7.1.2003
MA 2462/2003 in OA 3235/2002

Present: Shri K. Venkatraman, counsel for applicant
Shri R.P. Aggarwal, counsel for respondents

MA 2462/2003

Learned counsel for applicant states that he does not press MA-2462/2003 but meanwhile the applicant has represented the authorities. MA is dismissed as withdraw with liberty that the respondents may consider the representation in accordance with law.

Naik
(S.K. Naik)

Member (A)

/sunil/

Ag
(V.S. Aggarwal)
Chairman